GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3824 TO BE ANSWERED ON 17.03.2020

INCREASING ALLOCATION FOR MGNREGS IN DROUGHT HIT AREAS

3824. SHRI A. NARAYANA SWAMY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is any proposal to increase the allocation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the drought hit areas including central Karnataka;
- (b) if so, the details thereof;
- (c) whether additional employment under MGNREGS for the drought affected districts in Karnataka is under consideration and if so, the details thereof; and
- (d) whether any additional categories of works are considered in the drought affected districts under MGNREGS in Karnataka and if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA) provides for at least 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. However, an additional 50 days of wage employment is provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers' Welfare. During current FY 2019-20 (as on 13.03.2020), on the recommendation of the Ministry of Agriculture and Farmers Welfare, the additional wage employment of 50 days over and above 100 days has been provided to drought notified areas of 34 Blocks from 11 Districts of Karnataka State under Mahatma Gandhi NREGS.

(d): No Sir, There are no additional categories of work for drought affected areas. However the permissible works under Mahatma Gandhi NREGS also includes drought proofing work.
